

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27726/2024 BLAPL/9366/2024	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /231 /2023 J.M.F.C.,PIPLI(Puri) GR/0000364/2023
2	D-BLAPL/26165/2024 BLAPL/9381/2024	CHITTARANJAN DALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 3RD ADJ BHUBANESWAR(Khordha) TR/0000061/2024
3	D-BLAPL/27716/2024 BLAPL/9382/2024	SHUVENDU @ SUVENDU PANIGRAHI VS STATE OF ODISHA	LALIT SAHU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000031/2024
4	D-BLAPL/26435/2024 BLAPL/9383/2024	PRAMOD BAHALIA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /18 /2024 ADDL.SESIONS JUDGE,KAMAKHYAN CT/0000082/2024
5	D-BLAPL/25257/2024 BLAPL/9384/2024	ARJUN BARIK VS STATE OF ODISHA	ABHAS MOHANTY VS	BARGARH /448 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001253/2024
6	D-BLAPL/26777/2024 BLAPL/9385/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KHALLIKOTE /414 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000999/2024
7	D-BLAPL/27198/2024 BLAPL/9386/2024	BANA @ BANAMALI PRADHAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KHALLIKOTE /414 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000999/2024
8	D-BLAPL/27881/2024 BLAPL/9387/2024	AJIT SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	ASKA /477 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001567/2023
9	D-BLAPL/27234/2024 BLAPL/9388/2024	DHANA@BRAHMANANDA KHANDAI VS STATE OF ODISHA	SIMSON JENA VS	BOLAGARH P.S. /129 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000054/2024
10	D-BLAPL/27822/2024 BLAPL/9389/2024	BAL SANKAR MAHATO VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /39 /2024 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000007/2024
11	D-BLAPL/27778/2024 BLAPL/9390/2024	BANAMALI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000020/2024

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12	D-BLAPL/27332/2024 BLAPL/9391/2024	PUSPA CHHUALASINGH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KHAJURIPADA /19 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000052/2024
13	D-BLAPL/27777/2024 BLAPL/9392/2024	PRADEEP MANDAL @ PRADIP MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000020/2024
14	D-BLAPL/27744/2024 BLAPL/9393/2024	ABINASH KAMPA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /140 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand) CT/0000282/2024
15	D-BLAPL/27773/2024 BLAPL/9394/2024	BHASKAR PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NCB BHUBANESWAR /1 /2016 3RD ADJ BHUBANESWAR(Khordha) TR/0000058/2016
16	D-BLAPL/26085/2024 BLAPL/9395/2024	RABINDRA NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /502 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000426/2024
17	D-BLAPL/27489/2024 BLAPL/9396/2024	ANAND KUMAR SINGHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /281 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002019/2024
18	D-BLAPL/26810/2024 BLAPL/9397/2024	SIDESWAR SAHOO VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	JASHIPUR /176 /2024 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000012/2024
19	D-BLAPL/27771/2024 BLAPL/9398/2024	MADHUSMITA NAYAK @ RITU VS STATE OF ODISHA	SATYASHREE MOHANTY VS	Maitri Vihar PS /352 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000452/2024
20	D-BLAPL/27059/2024 BLAPL/9399/2024	KALANDI BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /160 /2024 3RD ADJ BHUBANESWAR(Khordha) CT/0000166/2024
21	D-BLAPL/27756/2024 BLAPL/9400/2024	MAHI @ JAGNNATH DALEI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /162 /2024 J.M.F.C.,PURI(Puri) GR/0000616/2024
22	D-BLAPL/27748/2024 BLAPL/9401/2024	RANJIT SAHU VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) 2(A)CC/0000270/2024
23	D-BLAPL/27312/2024	NARI @ NIRA @ NARENDRA JENA	SOUBHAGYA KUMAR DASH	RAMACHANDRAPUR /82 /2022

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	BLAPL/9402/2024	VS STATE OF ODISHA	VS	ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000043/2022
24	D-BLAPL/27671/2024 BLAPL/9403/2024	LOCHAN MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /162 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000093/2024
25	D-BLAPL/27343/2024 BLAPL/9404/2024	RAJA SAGARIA VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /205 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000248/2024
26	D-BLAPL/27592/2024 BLAPL/9405/2024	PRADEEP KUMAR DASH VS STATE OF ODISHA(VIG.)	BISWAJIT MOHAPATRA VS	BALASORE VIGILANCE /11 /2024 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000003/2024
27	D-BLAPL/27572/2024 BLAPL/9406/2024	MD. IZRIL VS STATE OF ODISHA	SOUGAT DASH VS	KOIDA /49 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000310/2024
28	D-BLAPL/27349/2024 BLAPL/9407/2024	NILA @ NILAMANI MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /121 /2022 A.D.J,PATNAGARH(Balangir) SC/0000002/2024
29	D-BLAPL/27536/2024 BLAPL/9408/2024	CHAMPAI @ CHAMPEI MUNDA @ TANE VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /343 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000017/2024
30	D-BLAPL/27384/2024 BLAPL/9409/2024	DURYODHAN THATI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BOUDH /12 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(O ST/0000018/2024
31	D-BLAPL/27528/2024 BLAPL/9410/2024	MANTU BIDIKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BANDHUGOAN /60 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000282/2024
32	D-BLAPL/27401/2024 BLAPL/9411/2024	CHETABANI DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000009/2024
33	D-BLAPL/27527/2024 BLAPL/9412/2024	ACHAPULAKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BANDHUGOAN /54 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000255/2024
34	D-BLAPL/28033/2024 BLAPL/9413/2024	PRASANNA KUMAR SWAIN VS	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /18 /2024 SPL.JUDGE VIGILANCE,BERHAMPUR(C

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35	D-BLAPL/27825/2024 BLAPL/9414/2024	STATE OF ODISHA(VIG.) BIREN KUMAR MISHRA @ BIRENDRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GR/000009/2024 BONAI /200 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000854/2023
36	D-BLAPL/27522/2024 BLAPL/9415/2024	MANAS RANJAN JENA VS STATE OF ODISHA	PRADEEPA KUMAR PRADHAN VS	//0 SPECIAL COURT,CUTTACK(Cuttack)
37	D-BLAPL/27334/2024 BLAPL/9416/2024	KESHA@KESHAB BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	2(A)CC/0000096/2024 K.NUAGAON /236 /2020 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000102/2020
38	D-BLAPL/27431/2024 BLAPL/9417/2024	SUSANTA DIGAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000042/2024
39	D-BLAPL/26081/2024 BLAPL/9418/2024	BABA @ ASISH MOHAPATRA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PURI TOWN /90 /2022 1ST A.D.J.,PURI(Puri) ST/0000030/2023
40	D-BLAPL/25242/2024 BLAPL/9419/2024	SUMENTA @ SUMANTA MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	PADMAPUR /105 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000094/2024
41	D-BLAPL/27464/2024 BLAPL/9420/2024	TUTU BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KOTPAD /145 /2024 J.M.F.C.,KOTPAD(Koraput) GR/0000140/2024
42	D-CMAPL/37500/2024 CMAPL/299/2024	ASISH KUMAR MOHANTY VS STATE OF ODISHA	ADV VS	// () //
43	D-CMAPL/39776/2024 CMAPL/300/2024	PABITRA MOHAN BEHERA VS DEBIDUTTA BEHERA	ADV. VS	// () //
44	D-CMP/36797/2024 CMP/1044/2024	ARATI BEHERA VS JHAMPUDI MALLIK	J.K.MISHRA 2 VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal IA/0000187/2019
45	D-CMP/38622/2024 CMP/1045/2024	AJIT ORAM VS CHARUCHARAN ORAM	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga IA/0000092/2023

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46	D-CMP/39401/2024 CMP/1046/2024	SANTILATA RATH @ TRIPATHY VS TILOTTAMA RATH	SURESH CH. MOHANTY VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0006929/2014
47	D-CMP/39411/2024 CMP/1047/2024	SUJIT GHOSH VS SOVAN GHOSH	PARTHA MUKHERJI VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000562/2022
48	D-CMP/39422/2024 CMP/1048/2024	SUKANTA KUMAR PRADHAN VS MALATI NAYAK	MANASH RANJAN BAUG VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CMA/0000009/2024
49	D-CONTC/39394/2024 CONTC/6821/2024	PRASANNA KUMAR MISHRA VS SEBASHRI BHOI, BEO, DHANKAUDA,SAMBALPUR	ADV. VS	// ()
50	D-CONTC/39538/2024 CONTC/6822/2024	AJAY KUMAR MOHAPATRA VS KRUSHNA CHANDRA MOHANTY, DIRECTOR, GROUND WATER SURVEY AND INVESTIGATION, BBSR	DR. JITENDRA KUMAR LENKA VS	// ()
51	D-CONTC/39554/2024 CONTC/6823/2024	SURESH CHANDRA NAIK VS SASWATA MISHRA, IAS	ADV. VS	// ()
52	D-CONTC/39556/2024 CONTC/6824/2024	BHISMA DEV KALO VS SASWATA MISHRA, IAS	ADV. VS	// ()
53	D-CONTC/39562/2024 CONTC/6825/2024	SHANKAR SETHIA VS SASWATA MISHRA, IAS	ADV. VS	// ()
54	D-CONTC/39571/2024 CONTC/6826/2024	BHARGABI NAIK VS SASWATA MISHRA, IAS	ADV. VS	// ()
55	D-CONTC/39596/2024 CONTC/6827/2024	MINATI NATH VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// ()
56	D-CONTC/39624/2024 CONTC/6828/2024	RIYANKA MALIK VS DR. SIBANANDA MOHANTY, CDM AND PHO, ANGUL	DURGESH NARAYAN RATH VS	// ()
57	D-CONTC/39655/2024	KESHABA CHANDRA NATH	ADV.	//

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	CONTC/6829/2024	VS	VS	0
		RASHMI KABI, DIRECTOR I/C, LOCAL FUND AUDIT, ODISHA		//
58	D-CONTC/39131/2024	PABITRA MOHAN SETHY	ADV.	//
	CONTC/6830/2024	VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, IAS		//
59	D-CONTC/39243/2024	SUDHIR RANJAN SAHU	MONOMOY BASU	//
	CONTC/6831/2024	VS	VS	0
		SALINI PANDIT, SECY., HEALTH AND F.W		//
60	D-CONTC/39266/2024	RAMESH CHANDRA MALLICK	ADV.	//
	CONTC/6832/2024	VS	VS	0
		MANOJ SATYAWAN MAHAJAN, COLLECTOR, SUNDARGARH		//
61	D-CONTC/39542/2024	SUNDARMANI NAIK	ADV.	//
	CONTC/6833/2024	VS	VS	0
		SASWATA MISHRA, IAS		//
62	D-CONTC/39549/2024	ALEKHA KUMAR NAIK	ADV.	//
	CONTC/6834/2024	VS	VS	0
		SASWATA MISHRA, IAS		//
63	D-CONTC/39559/2024	CHANDRAKANTI PATEL	ADV.	//
	CONTC/6835/2024	VS	VS	0
		SASWATA MISHRA, IAS		//
64	D-CONTC/39561/2024	BHIMASEN PATEL	ADV.	//
	CONTC/6836/2024	VS	VS	0
		SASWATA MISHRA, IAS		//
65	D-CONTC/39564/2024	RAMARANI PATEL	ADV.	//
	CONTC/6837/2024	VS	VS	0
		SASWATA MISHRA, IAS		//
66	D-CONTC/39565/2024	AKSHYA PATEL	ADV.	//
	CONTC/6838/2024	VS	VS	0
		SASWATA MISHRA, IAS		//
67	D-CONTC/39567/2024	CHANDRASEKHAR PATEL	ADV.	//
	CONTC/6839/2024	VS	VS	0
		SASWATA MISHRA, IAS		//
68	D-CONTC/39642/2024	MAA MANSHA DEVI ALLOYS (P) LTD, KEONJHAR	CHINMAYA KUMAR NAYAK	//
	CONTC/6840/2024	VS	VS	0

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69	D-CONTC/38860/2024 CONTC/6841/2024	SHIBASHIS NAYAK, EXECUTIVE ENGNR., TPWODL BINOD CHANDRA ROUT VS ASHUTOSH KULKARNI, ADM, SUNDARGARH	AMBIKA PRASAD RAY VS	// // ()
70	D-CONTC/37378/2024 CONTC/6842/2024	GOPAL CHANDRA SAHU VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// ()
71	D-CONTC/38566/2024 CONTC/6843/2024	PITA BHOI VS ANU GARG,P.SECY, W.R DEPT.	ADV. VS	// ()
72	D-CONTC/35113/2024 CONTC/6844/2024	MALATI SWAIN VS PRASANA KUMAR SAMANTARAY, TAHASILDAR,KANTAPADA,CUTTACK	ADV. VS	// ()
73	D-CONTC/37338/2024 CONTC/6845/2024	AMIYASAR TANDI VS SUSHANT KUMAR CHOPDAR, D.E.O,KALAHANDI	SUBHAM AGRAWAL VS	// ()
74	D-CONTC/37692/2024 CONTC/6846/2024	ASHOK KUMAR SAHU VS MANOJ AHUJA, CHIEF SECY. GOVT. OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// ()
75	D-CONTC/38982/2024 CONTC/6847/2024	KRUSHNA CHANDRA MOHAPATRA VS ANAM CHARAN PATRA, VICE CHAIRMAN, CDA	BHUBANESWAR DASH VS	// ()
76	D-CONTC/38990/2024 CONTC/6848/2024	KRUSHNA CHANDRA MOHAPATRA VS ANAM CHARAN PATRA, VICE-CHAIRMAN, CDA	BHUBANESWAR DASH VS	// ()
77	D-CONTC/39135/2024 CONTC/6849/2024	RAGHUNATH DAS VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY, PR. AND DW. DEPTT.	ADV VS	// ()
78	D-CONTC/39150/2024 CONTC/6850/2024	KAILASH CHANDRA BEHERA VS SUSHIL KUMAR LOHANI PRINCIPAL SECREATRY,PR. AND DW. DEPTT.	ADV VS	// ()
79	D-CONTC/39178/2024 CONTC/6851/2024	KRISHNA CHANDRA DALBEHERA VS SATYABRATA SAHU, ADDITIONAL CHIEF SECRETARY, FOREST AND ENVIRONMENT DEPTT.	ADV VS	// ()

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80	D-CONTC/39545/2024 CONTC/6852/2024	RAMBHABATI NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
81	D-CONTC/39547/2024 CONTC/6853/2024	PURANDAR NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
82	D-CONTC/39219/2024 CONTC/6854/2024	SUMITRA SAMANTARAY VS V KIRTIVASAN, IAS, ARBITRATOR CUM COLLECTOR, KORAPUT	ADV VS	// 0 //
83	D-CONTC/39627/2024 CONTC/6855/2024	SATYAJIT BEHERA VS DR. SIBANANDA MOHANTY, CDM AND PHO, ANGUL	ADV. VS	// 0 //
84	D-CONTC/39656/2024 CONTC/6856/2024	PRABHASINI BEHERA VS ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPT.	ADV. VS	// 0 //
85	D-CONTC/39434/2024 CONTC/6857/2024	AMARESH DASH VS ARAVIND AGRAWAL, I.A.S.	SAROJA KANTA SAMAL VS	// 0 //
86	D-CONTC/39666/2024 CONTC/6858/2024	CHANDAN MALLICK VS PINAK MISHRA, I.P.S.,	ADV. VS	// 0 //
87	D-CRLA/26785/2024 CRLA/903/2024	ASINA KARJEE VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /220 /2022 DISTRICT & SESSIONS JUDGE, BERHAM ST/0000225/2022
88	D-CRLA/27130/2024 CRLA/904/2024	KRUSHNA CHANDRA KANHAR@KAANR VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOUDH /8 /2023 SPECIAL JUDGE, BAUDH (Baudh) Spl/0000004/2023
89	D-CRLA/27629/2024 CRLA/905/2024	DEEPAK@DIPAK@DIPUNA BEHERA VS STATE OF ODISHA	BIKRAM RATH VS	KHUNTUNI /223 /2023 ADDL. SESSIONS JUDGE, ATHAGARH (C ST/0000014/2024
90	D-CRLA/27193/2024 CRLA/906/2024	APARTI PUHAN VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KHUNTUNI /129 /2021 SPECIAL COURT, CUTTACK (Cuttack) Spl/0000133/2021
91	D-CRLMC/27598/2024	SAMBHUNATH DAS	SAMVIT MOHANTY	BIRIDI PS /240 /2023

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	CRLMC/3551/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000064/2023
92	D-CRLMC/27609/2024 CRLMC/3552/2024	BAGA@PINTU@SANJAY BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BIDANASI /42 /2013 ASST.SESIONS JUDGE(STC),CUTTACK ST/0000376/2014
93	D-CRLMC/27622/2024 CRLMC/3553/2024	BIBEKANANDA SAHOO@CHAGALA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	MALGODOWN /115 /2007 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001407/2007
94	D-CRLMC/27696/2024 CRLMC/3554/2024	NIRMAL DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NIHALPRASAD /108 /2022 JMFC, GONDIA(Dhenkanal) GR/0000222/2022
95	D-CRLMC/25272/2024 CRLMC/3555/2024	SHAKUNTALA JENA VS STATION OFFICER, KHANDAGIRI POLICE STATION, BBSR	SUDHANSU SEKHAR JENA VS	/ /0 2ND ADJ CUM SPL JUDGE,BHUBANESW CRREV/0000058/2022
96	D-CRLMC/27747/2024 CRLMC/3556/2024	TAPAN KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /432 /2020 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003651/2022
97	D-CRLMC/26226/2024 CRLMC/3557/2024	LIMA SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /34 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000214/2012
98	D-CRLMC/27619/2024 CRLMC/3558/2024	BASANTI KUNDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /25 /2021 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000297/2021
99	D-CRLMC/25335/2024 CRLMC/3559/2024	JUDHISTIRA PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	PURUNAKATAK /19 /2017 ASST.SESION JUDGE,BOUDH(Baudh) ST/0000108/2022
100	D-CRLMC/25947/2024 CRLMC/3560/2024	LAXMIKANT SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	CANTONMENT ROAD /140 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001595/2021
101	D-CRLMC/26606/2024 CRLMC/3561/2024	NIDHICHARAN NAIK VS STATE OF ODISHA	BASUDEV PUJARI VS	DEOGARH /102 /2006 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000235/2006
102	D-CRLMC/26316/2024 CRLMC/3562/2024	SURESH KUMAR BISWAL VS	BISWAJIT MOHANTY VS	KHURDA SADAR /35 /2016 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh

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103	D-CRLMC/26411/2024 CRLMC/3563/2024	STATE OF ODISHA MAHENDRA BEHERA VS	SOUBHAGYA KUMAR DASH VS	ST/0000126/2019 RAYAGADA /34 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000214/2012
104	D-CRLMC/27357/2024 CRLMC/3564/2024	STATE OF ODISHA NABAINA PRADHANI@NABIN VS	SAROJ KUMAR ROUSTRAY VS	TENTULIKHUNTI /75 /2003 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000406/2003
105	D-CRLMC/26907/2024 CRLMC/3565/2024	STATE OF ODISHA NARAYAN DORA VS	SANDEEP RATH VS	//0 S.D.J.M.,KHURDA(Khordha) ICC/0000024/2019
106	D-CRLMC/27585/2024 CRLMC/3566/2024	STATE OF ODISHA BAISHNAB PATRA VS	ASHOK KUMAR PRADHAN VS	GOCHHAPADA /11 /2008 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL GR/0000123/2008
107	D-CRLMC/27398/2024 CRLMC/3567/2024	STATE OF ODISHA SWALEHA KHATUN VS	DAYANIDHI MOHANTY VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000177/2018
108	D-CRLMC/26950/2024 CRLMC/3568/2024	STATE OF ODISHA LAXMIDHAR BARIK VS	MANOJ KUMAR MOHANTY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0005164/2022
109	D-CRLMC/27249/2024 CRLMC/3569/2024	STATE OF ODISHA GUNANIDHI SAHOO VS	PRADIP KUMAR SAHOO VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000132/2012
110	D-CRLMC/27798/2024 CRLMC/3570/2024	RABINDRANATH PANDA AKHILA KUMAR HARICHANDAN VS	KABIRAJ PRADHAN VS	//0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/0000005/2013
111	D-CRLMC/27408/2024 CRLMC/3571/2024	STATE OF ODISHA SK.AJHARUDDIN VS	SUSANTA KUMAR BARAL VS	BADAMBADI /434 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000958/2023
112	D-CRLMC/26753/2024 CRLMC/3572/2024	STATE OF ODISHA KARUNAKAR SWAIN VS	KASHINATH PATTANAIAK VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000052/2022
113	D-CRLMC/27411/2024 CRLMC/3573/2024	UNION OF INDIA BIPIN KUMAR DAS@BIPIN CHANDRA DAS VS	SUSANTA KUMAR BARAL VS	//0 A.D.J. SALIPUR(Cuttack) 2(A)CC/0000001/2023
		STATE OF ODISHA		

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114	D-CRLMC/27737/2024 CRLMC/3574/2024	JAYAPRAKASH TRIPATHY VS REPUBLIC OF INDIA	PRASANT KUMAR SAHOO VS	DHARMASALA /10 /2010 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000004/2019
115	D-CRLMC/27755/2024 CRLMC/3575/2024	RANJAN KUMAR SRICHANDAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JODAPADAR /17 /2015 JMFC, KANAS(Puri) GR/0000388/2015
116	D-CRLMP/25683/2024 CRLMP/1290/2024	SK.ZAHIR @ SK.ZAHIR MOHAMMAD VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	//0 (//
117	D-CRLMP/26818/2024 CRLMP/1291/2024	PRAHLAD DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CYBER CRIME AND ECONOMIC OFFEN (//
118	D-CRLMP/25671/2024 CRLMP/1292/2024	BADRUL RAHAMAN KHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	//0 (//
119	D-CRLREV/27099/2024 CRLREV/496/2024	LAXMI DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOSANINUAGAM /57 /2010 PRESIDING OFFICER,OPID,BERHAMPU CRA/0000051/2016
120	D-CRLREV/26831/2024 CRLREV/497/2024	LIJALIN SAHOO VS PRASANTA SAMNANTASINGHAR	SIDHESWAR RATH VS	//0 ADDL.SESIONS JUDGE,NIMPARA(Puri) CRA/0000001/2022
121	D-CRLREV/27500/2024 CRLREV/498/2024	AMAR ALI@TAUFIQ VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /925 /2020 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000001/2024
122	D-CRLREV/27504/2024 CRLREV/499/2024	HADER ALI@ HYDER ALI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /925 /2020 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000001/2024
123	D-CRLREV/27506/2024 CRLREV/500/2024	MUNFED VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /925 /2020 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000001/2024
124	D-CRLREV/27507/2024 CRLREV/501/2024	MOHAMMED CHAWANI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /925 /2020 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000001/2024
125	D-CRLREV/27926/2024	MD.ABDUL SALAM	DEVASHIS PANDA	KENDRAPARA /36 /2020

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	CRLREV/502/2024	VS STATE OF ODISHA	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000026/2020
126	D-FAO/39418/2024 FAO/436/2024	FAGUNA DEHURI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000164/2018
127	D-MATA/39477/2024 MATA/338/2024	SUJATA TRIPATHY VS ANUJA TRIPATHY	ASHOK DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000036/2023
128	D-MATA/38137/2024 MATA/339/2024	B.SUMAN KUMAR VS SRINIMISHA	RAMANI KANTA PATTANAIAK VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000169/2021
129	D-RPFAM/39677/2024 RPFAM/261/2024	KALANDI CHARAN SAHU VS SUBHADRA SAHU	BYOMAKESH TRIPATHY VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000068/2022
130	D-RPFAM/39914/2024 RPFAM/262/2024	SASMITA BEHERA VS BHARAT BEHERA	AJIT KU. TRIPATHY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000116/2022
131	D-RPFAM/39867/2024 RPFAM/263/2024	SUJATA RATH @ TRIPATHY VS ANUJA TRIPATHY	ASHOK DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000084/2023
132	D-RSA/39587/2024 RSA/330/2024	ARUN KUMAR SINGH SAMANTA VS SARAJU SINGH SAMANT	HRUDANANDA MOHAPATRA VS	// ADDL. SESSION JUDGE,ATHAMALIK(A RFA/0000002/2020
133	D-RVWPET/34534/2024 RVWPET/215/2024	SYED MAHTAB JAMAL VS STATE OF ORISSA	ADV. VS	// () //
134	D-TRP(C)/39433/2024 TRP(C)/283/2024	SUNITA SAMAL VS RAJAT RANJAN DAS	CHITTA RANJAN SAHU VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000517/2024
135	D-TRP(C)/39789/2024 TRP(C)/284/2024	MADHUSMITA MISHRA VS PRAVAT KUMAR MISHRA	MANORANJAN DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000840/2023
136	D-TRP(C)/39824/2024 TRP(C)/285/2024	NILIMA BHUYAN VS	DEBASIS PANIGRAHI VS	// JUDGE FAMILY COURT,CUTTACK(Cutta

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137	D-TRPCRL/27892/2024 TRPCRL/84/2024	PABITRA MOHAN JENA TUSIL KUMAR MURMU VS AATISH MOHAPATRA@PANDA@MURMU	AVIRAM PATRA VS	CP/0000906/2023 //0 JUDGE, FAMILY COURT, DHENKANAL Crp/0000127/2024
138	D-WA/36646/2024 WA/2504/2024	STATE OF ODISHA VS RABINARAYAN NAYAK	SANJAY RATH,A.S.C VS	// () //
139	D-WA/38866/2024 WA/2505/2024	SRIHARSA MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
140	D-WA/39447/2024 WA/2506/2024	STATE OF ODISHA VS MANORANJAN PRADHAN	MANOJ KUMAR KHUNTIA,A.G.A VS	// () //
141	D-WA/39590/2024 WA/2507/2024	STATE OF ODISHA VS SUBHRANSU SEKHAR KHUNTIA	CH.SATYAJIT MISHRA, A.G.A. VS	// () //
142	D-WA/39643/2024 WA/2508/2024	STATE OF ODISHA VS DICKTETOR NAIK	PURNA CHANDRA DAS, A.S.C. VS	// () //
143	D-WA/37342/2024 WA/2509/2024	STATE OF ODISHA VS PRASANNA KUMAR SAHU	A.G.A VS	// () //
144	D-WA/39654/2024 WA/2510/2024	STATE OF ODISHA VS HRUSHIKESH THAKUR	BIBHU PRASAD TRIPATHY,A.G.A VS	// () //
145	D-WA/39729/2024 WA/2511/2024	STATE OF ODISHA VS SRABANI SWAIN	TAPAS KUMAR PRAHARAJ,S.C VS	// () //
146	D-WA/36590/2024 WA/2512/2024	STATE OF ODISHA VS PRIYABRATA PATTNAIK	ARNAV BEHERA, A.S.C. VS	// () //
147	D-WA/38327/2024 WA/2513/2024	STATE OF ODISHA VS PRAFULLA KUMAR PATI	A.G.A. VS	// () //

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148	D-WA/38753/2024 WA/2514/2024	STATE OF ODISHA VS RAMA CHANDRA JENA	SAROJ KANTA SAMAL. A.G.A. VS	// 0 //
149	D-WA/39412/2024 WA/2515/2024	STATE OF ODISHA VS SUSANTA KUMAR DAS	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
150	D-WA/37486/2024 WA/2516/2024	STATE OF ODISHA VS NIVEDITA MISRA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
151	D-WA/39623/2024 WA/2517/2024	STATE OF ODISHA VS NARAYAN CHANDRA SAHOO	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
152	D-WA/37975/2024 WA/2518/2024	STATE OF ODISHA VS BIBEKANANDA PATTNAIK	A.G.A. VS	// 0 //
153	D-WA/39742/2024 WA/2519/2024	STATE OF ODISHA VS DR. ASHOK KUMAR MOHANTY	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
154	D-WA/39641/2024 WA/2520/2024	STATE OF ODISHA VS SITARAM DAS	BIPLAB MOHANTY, A.G.A. VS	// 0 //
155	D-WA/39774/2024 WA/2521/2024	STATE OF ODISHA VS JAYANTA KUMAR SENAPATI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
156	D-WA/39743/2024 WA/2522/2024	STATE OF ODISHA VS ABHIJIT MAHAL	SASWAT DAS, A.G.A. VS	// 0 //
157	D-WA/39775/2024 WA/2523/2024	STATE OF ODISHA VS NAKULA KHATEI	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
158	D-WA/39644/2024 WA/2524/2024	STATE OF ODISHA VS MUKUNDA CHARAN MISHRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
159	D-WA/39698/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//

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	WA/2525/2024	VS	VS	0
		DEBASHIS BHOI		//
160	D-WA/39741/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
	WA/2526/2024	VS	VS	0
		SOUMYA RANJAN KATA		//
161	D-WA/38035/2024	UMAKANTA PATRA	KUNAL KUMAR SWAIN	//
	WA/2527/2024	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/38102/2024	SABITRI NAYAK	PRASANNA KUMAR MISHRA	//
	WP(C)/23218/2024	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/39535/2024	AJAYA KUMAR ROUT	MANAS RANJAN KHATUA	//
	WP(C)/23219/2024	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/37891/2024	ANIL KUMAR MISHRA	ASHOK KUMAR SWAIN	//
	WP(C)/23220/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/36388/2024	MD. MUZASAM	GOPAL KRUSHNA NANDA	//
	WP(C)/23221/2024	VS	VS	0
		COMNR LAND RECORD AND SETTLEMENT, ODISHA, CUTTACK		//
166	D-WP(C)/37947/2024	JANMEJAY JENA	SUDHANSU SEKHAR PRATAP	//
	WP(C)/23222/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/38411/2024	SNEHALATA NAYAK	KUNAL KUMAR SWAIN	//
	WP(C)/23223/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/38510/2024	KISHORE CHANDRA PRADHAN	KOUSIK ANANDA GURU	//
	WP(C)/23224/2024	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/38891/2024	ANANADINI SETH	SURESH KUMAR JENA	//
	WP(C)/23225/2024	VS	VS	0
		COLLECTOR, BOLANGIR		//
170	D-WP(C)/37415/2024	PRIYADARSHINI SAHOO	PRADEEP KUMAR KHUNTIA	//
	WP(C)/23226/2024	VS	VS	0

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171	D-WP(C)/39430/2024 WP(C)/23227/2024	STATE OF ODISHA DR.KISHORE CHANDRA MISHRA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
172	D-WP(C)/38903/2024 WP(C)/23228/2024	STATE OF ODISHA NARMADA KUMARI SAHOO VS	SANJIB MOHANTY VS	// // 0
173	D-WP(C)/36667/2024 WP(C)/23229/2024	THE REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BBSR. ANIMA BEHERA VS	MADHUMITA PANDA VS	// // 0
174	D-WP(C)/38128/2024 WP(C)/23230/2024	UNIVERSITY GRANTS COMMISSION PRATIVA DAS VS	DR. BINODA KUMAR MISHRA VS	// // 0
175	D-WP(C)/38925/2024 WP(C)/23231/2024	STATE OF ODISHA PRAMOD KUMAR NANDA VS	SAMEER KUMAR DAS VS	// // 0
176	D-WP(C)/38423/2024 WP(C)/23232/2024	STATE OF ODISHA ARJUN SAHOO VS	SWAPNIL ROY VS	// // 0
177	D-WP(C)/38928/2024 WP(C)/23233/2024	STATE OF ODISHA PRADIPTA KISHORE CHAND VS	SAMEER KUMAR DAS VS	// // 0
178	D-WP(C)/38940/2024 WP(C)/23234/2024	STATE OF ODISHA HOTEL SWAGAT IMFL ON SHOP, BBSR VS	SARAT KUMAR GAJENDRA VS	// // 0
179	D-WP(C)/38954/2024 WP(C)/23235/2024	STATE OF ODISHA KANDOI TRANSPORT LIMITED, CUTTACK VS	SASWAT KUMAR ACHARYA VS	// // 0
180	D-WP(C)/39173/2024 WP(C)/23236/2024	NATIONAL ALUMINIUM COMPANY LIMITED (NALCO), BBSR PRAMILA DEO VS	SANTOSH KUMAR DWIVEDY VS	// // 0
181	D-WP(C)/39396/2024 WP(C)/23237/2024	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	NIHAL RATH VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/38807/2024 WP(C)/23238/2024	KISHORE CHANDRA BAIDYA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/39148/2024 WP(C)/23239/2024	SANJITA HARIJAN VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
184	D-WP(C)/38948/2024 WP(C)/23240/2024	PARAMSWAR RANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
185	D-WP(C)/26334/2024 WP(C)/23241/2024	PRADIP KUMAR DAS VS THE COLLECTOR, KHURDA	SUDHANSU SEKHAR JENA VS	// 0 //
186	D-WP(C)/39056/2024 WP(C)/23242/2024	BHARATI SATPATHY VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
187	D-WP(C)/39821/2024 WP(C)/23243/2024	CHINTU SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
188	D-WP(C)/39105/2024 WP(C)/23244/2024	PARAMANANDA BEHERA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //
189	D-WP(C)/30690/2024 WP(C)/23245/2024	MIDEAST INTEGRATED STEELS LIMITED VS RESERVE BANK OF INDIA	SASWAT KUMAR ACHARYA VS	// 0 //
190	D-WP(C)/39994/2024 WP(C)/23246/2024	SUJATA NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
191	D-WP(C)/39995/2024 WP(C)/23247/2024	CHAITANYA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
192	D-WP(C)/37503/2024 WP(C)/23248/2024	UNION OF INDIA VS BISWA NATH PARIDA	ADV VS	// 0 //
193	D-WP(C)/39996/2024	JYOTIRANJAN KAR	KRISHNA CHANDRA SAHU	//

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	WP(C)/23249/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/38965/2024 WP(C)/23250/2024	SANJAY KUMAR RAY VS STAE OF ODISHA	TIGMANSHU PATNAIK VS	// 0 //
195	D-WP(C)/39922/2024 WP(C)/23251/2024	BIKASH KUMAR JAIN VS COLLECTOR, SUNDERGARH	SUBHAM SHARMA VS	// 0 //
196	D-WP(C)/38298/2024 WP(C)/23252/2024	SULOCHANA KANHAR VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
197	D-WP(C)/39496/2024 WP(C)/23253/2024	RITA SAMAL VS LOKAYUKTA, ODISHA	DAYANIDHI MISHRA VS	// 0 //
198	D-WP(C)/39280/2024 WP(C)/23254/2024	SURENDRANATH PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
199	D-WP(C)/38472/2024 WP(C)/23255/2024	SURESH KUMAR PADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
200	D-WP(C)/37966/2024 WP(C)/23256/2024	SHYAMASUNDAR PADHIARY VS STATE OF ODISHA	RADHAKANTA BARIK VS	// 0 //
201	D-WP(C)/39393/2024 WP(C)/23257/2024	SUDHANSU KISHOR PATI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
202	D-WP(C)/39510/2024 WP(C)/23258/2024	SUBAL KANTA PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
203	D-WP(C)/39129/2024 WP(C)/23259/2024	GENERAL MANGER, IB VALLEY AREA, MCL LTD, JHARSHUGUDA VS KRUSHNA CHANDRA DIXIT	RAKESH SHARMA VS	// 0 //
204	D-WP(C)/39745/2024 WP(C)/23260/2024	KUMARI SASMITA BEHERA VS	KODANDA KUMAR BHUYAN VS	// 0

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205	D-WP(C)/39218/2024 WP(C)/23261/2024	STATE OF ODISHA M/S UTKAL ALUMINA INTERNATIONAL LTD., RAYAGADA VS THE PRISIDING OFFICER, LABOUR COURT, KORAPUT	BIRAJA PRASAD TRIPATHY VS	// // 0 //
206	D-WP(C)/39757/2024 WP(C)/23262/2024	SUDAM CHARAN PRUSTY VS R.T.O., BHUBANESWAR	KHIROD CHANDRA MAJHI VS	// 0 //
207	D-WP(C)/37412/2024 WP(C)/23263/2024	SUCHISMITA BEHERA VS STATE OF ODISHA	SANDIPAN MISHRA VS	// 0 //
208	D-WP(C)/39242/2024 WP(C)/23264/2024	SHREEKSHETRA SCHOOL OF NURSING, KENDRAPARA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
209	D-WP(C)/39851/2024 WP(C)/23265/2024	BASANTILATA BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
210	D-WP(C)/39478/2024 WP(C)/23266/2024	BARBIE BAR AND RESTAURANT ON SHOP, BBSR VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
211	D-WP(C)/39247/2024 WP(C)/23267/2024	RAM PRASAD PATRO VS COMMISSIONER OF ENDOWMENT, BBSR	SUBASH CHANDRA PRADHAN VS	// 0 //
212	D-WP(C)/39713/2024 WP(C)/23268/2024	PABITRA NAYAK VS R.T.O CUTTACK	AKSHAYA KUMAR NAYAK VS	// 0 //
213	D-WP(C)/39331/2024 WP(C)/23269/2024	MANORANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
214	D-WP(C)/39334/2024 WP(C)/23270/2024	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// 0 //
215	D-WP(C)/39715/2024 WP(C)/23271/2024	MAHESH KUMAR TIBREWAL VS INSURANCE OMBUDSMAN, BBSR	SAURAV TIBREWAL VS	// 0 //

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216	D-WP(C)/39336/2024 WP(C)/23272/2024	SUNARAM SABAT VS STATE OF ODISHA	SUMANTA BHUYAN VS	// 0 //
217	D-WP(C)/39421/2024 WP(C)/23273/2024	MITARANI PATRA VS COMMISSIONER CUM SECRETARY DEPARTMENT OF MISSION SHAKTI, BBSR	KISHORE CHANDRA PRADHAN VS	// 0 //
218	D-WP(C)/39515/2024 WP(C)/23274/2024	AKSHAY MISHRA VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	// 0 //
219	D-WP(C)/39976/2024 WP(C)/23275/2024	RAMESWARAM ENTERPRISES, NAYAGARH VS BRANCH MANAGER, IDBI BANK, NAYAGARH	ALOK KUMAR PANDA VS	// 0 //
220	D-WP(C)/39114/2024 WP(C)/23276/2024	BIKRAM KUMAR DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
221	D-WP(C)/39493/2024 WP(C)/23277/2024	KARTIK CHANDRA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
222	D-WP(C)/39983/2024 WP(C)/23278/2024	LAXMIPRIYA MOHAPATRA VS JIBANJIT MOHAPATRA	ARIJEET MISHRA VS	// 0 //
223	D-WP(C)/39648/2024 WP(C)/23279/2024	DEBA @ DEBABRATA DASH VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
224	D-WP(C)/39991/2024 WP(C)/23280/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
225	D-WP(C)/39638/2024 WP(C)/23281/2024	SUNIL KUMAR GHOSH VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/39184/2024 WP(C)/23282/2024	INARANI DANDAPAT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
227	D-WP(C)/39692/2024	JADABANANDA MOHAPATRA	SUKANTA KUMAR NAYAK (2)	//

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	WP(C)/23283/2024	VS INDIAN BANK, TULASIPUR BRANCH	VS	0 //
228	D-WP(C)/39278/2024 WP(C)/23284/2024	NETRANANDA BRAHMA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
229	D-WP(C)/39920/2024 WP(C)/23285/2024	MADHABA NANDA JENA @ M N JENA VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //
230	D-WP(C)/35959/2024 WP(C)/23286/2024	SUFIYAN KHAN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
231	D-WP(C)/39286/2024 WP(C)/23287/2024	PRAFULLA MAHABHOI VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
232	D-WP(C)/36802/2024 WP(C)/23288/2024	RUKMANI SATAPATHY VS STATE OF ORISSA	SISIR DAS VS	// 0 //
233	D-WP(C)/39322/2024 WP(C)/23289/2024	PARAMESWAR MAHADEVA BIJE TRUST SWAM PATNA, KEONJHAR VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
234	D-WP(C)/38215/2024 WP(C)/23290/2024	UCO BANK, ROURKELA MAIN BRANCH VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
235	D-WP(C)/34603/2024 WP(C)/23291/2024	SIMANTA BARIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
236	D-WP(C)/39350/2024 WP(C)/23292/2024	INTERNATIONAL GOUDIYA VEDANTA TRUST, NEW DELHI VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
237	D-WP(C)/36999/2024 WP(C)/23293/2024	MINAKETAN ROUT VS TAHASILDAR, DHARMASALA, JAJPUR	CHITTA RANJAN SWAIN VS	// 0 //
238	D-WP(C)/40008/2024 WP(C)/23294/2024	M/S. STAR MINING INFRAON INDIA PRIVATE LTD, BBSR VS	SUBHAM SHARMA VS	// 0

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239	D-WP(C)/39754/2024 WP(C)/23295/2024	STATE TAX OFFICER, CT AND GST, BBSR-III ASHOK SAW VS R.T.O BARBIL	KHIROD CHANDRA MAJHI VS	// // 0 //
240	D-WP(C)/39755/2024 WP(C)/23296/2024	PRATAP KUMAR PADHI VS R.T.O., KHORDHA	KHIROD CHANDRA MAJHI VS	// 0 //
241	D-WP(C)/40040/2024 WP(C)/23297/2024	RANJEETA KUMARI SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
242	D-WP(C)/39756/2024 WP(C)/23298/2024	JAHAR ALLI KHAN VS R.T.O., BHUBANESWAR-I	KHIROD CHANDRA MAJHI VS	// 0 //
243	D-WP(C)/38451/2024 WP(C)/23299/2024	ALIBHA DILIP PANDEY @ ALIBHA PANDEY VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
244	D-WP(C)/37498/2024 WP(C)/23300/2024	REENA MALLIK VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
245	D-WP(C)/36873/2024 WP(C)/23301/2024	SAROJ KANTA MAHAPATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
246	D-WP(C)/39936/2024 WP(C)/23302/2024	SALKHAN MARANDI VS LINGARAJ JENA	BHABANI SANKAR DAS VS	// 0 //
247	D-WP(C)/37733/2024 WP(C)/23303/2024	M/S BHAGABATI SAW MILL, RAYAGADA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
248	D-WP(C)/40028/2024 WP(C)/23304/2024	HRUDAY RANJAN PANDA VS CO-STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
249	D-WP(C)/37736/2024 WP(C)/23305/2024	M/S LAXMI SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //

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250	D-WP(C)/39048/2024 WP(C)/23306/2024	KARTIK CHANDRA SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
251	D-WP(C)/38931/2024 WP(C)/23307/2024	BIJAY SAHOO @ BIJAY KUMAR SAHOO VS PANCHEI BEHERA	MAHESWAR MOHANTY VS	// 0 //
252	D-WP(C)/39880/2024 WP(C)/23308/2024	SUDHANSU SEKHAR TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/39952/2024 WP(C)/23309/2024	BALARAM DIXIT VS THE COMMNR ENDOWMENT, BBSR	DR. SUSANT KUMAR KANUNGO VS	// 0 //
254	D-WP(C)/39333/2024 WP(C)/23310/2024	SUNARAM SABAT VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
255	D-WP(C)/38236/2024 WP(C)/23311/2024	DANDASI BEHERA VS ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// 0 //
256	D-WP(C)/40112/2024 WP(C)/23312/2024	M/S.OM JAY EV LTD, BBSR VS A.O.CUM ASSISTANT GENERAL MANAGER, CANARA BANK, BBSR	ABHISHEK DASH VS	// 0 //
257	D-WP(C)/38250/2024 WP(C)/23313/2024	BIJAYA KUMAR NAHAK VS ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// 0 //
258	D-WP(C)/38360/2024 WP(C)/23314/2024	ROHINI BEHERA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
259	D-WPCRL/26930/2024 WPCRL/116/2024	GADADHAR SWAIN VS STATE OF ODISHA	SANDIPAN MISHRA VS	JAJPUR TOWN /216 /2024 0 //
260	D-WPCRL/26019/2024 WPCRL/117/2024	SHANTILATA BEHERA VS STATE OF ODISHA	SUBHRANSHU DASH VS	FATEGARH /130 /2023 0 //
261	D-ABLAPL/27197/2024	SANJAY KUMAR JENA	JAYANTA KUMAR MAJHI	/0

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	ABLAPL/10229/2024	VS STATE OF ODISHA	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000236/2024
262	D-ABLAPL/27241/2024 ABLAPL/10230/2024	JAY PRAKASH GUPTA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /663 /2024 () //
263	D-ABLAPL/25938/2024 ABLAPL/10231/2024	KAILASH PATEL VS STATE OF ODISHA	BISWAJIT NAYAK VS	LAHUNIPADA /203 /2023 () //
264	D-ABLAPL/27362/2024 ABLAPL/10232/2024	MAHESWAR RAO @ ALLURI MAHESWAR RAO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /268 /2023 () //
265	D-ABLAPL/26627/2024 ABLAPL/10233/2024	JUMRATI SAHAJI VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	BASUDEVPUR /528 /2024 () //
266	D-ABLAPL/27403/2024 ABLAPL/10234/2024	SANJAYA KUMAR PRUSTY VS UNION OF INDIA (RAILWAY)	DIPTIREKHA NANDA VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0000438/2024
267	D-ABLAPL/26746/2024 ABLAPL/10235/2024	NANDAKISHORE BAG VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KHARIAR /296 /2024 () //
268	D-ABLAPL/27481/2024 ABLAPL/10236/2024	JASBIR DANEAL PAUL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /197 /2024 () //
269	D-ABLAPL/26104/2024 ABLAPL/10237/2024	MANMOHN JENA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	SATYABADI /153 /2023 () //
270	D-ABLAPL/26828/2024 ABLAPL/10238/2024	SIBASANKAR ULAKA VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	RAYAGADA TOWN /163 /2024 () //
271	D-ABLAPL/26844/2024 ABLAPL/10239/2024	DEEPAK BEHERA @DIPAK KUMAR BEHERA VS STATE OF ODISHA	RAJESH KUMAR SAHU VS	BARKOTE /406 /2024 () //
272	D-ABLAPL/27593/2024 ABLAPL/10240/2024	SANTOSH BEHERA VS	SWAYAMPRAVA DASH VS	PHULBANI SADAR /163 /2024 ()

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273	D-ABLAPL/27342/2024 ABLAPL/10241/2024	STATE OF ODISHA RAKESH PUHAN VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// KHUNTUNI /129 /2021 () //
274	D-ABLAPL/27639/2024 ABLAPL/10242/2024	STATE OF ODISHA SHAIKH FARID VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /192 /2024 () //
275	D-ABLAPL/27516/2024 ABLAPL/10243/2024	STATE OF ODISHA SK. AMIR @ KABULI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// JANKIA P.S. /282 /2024 () //
276	D-ABLAPL/27640/2024 ABLAPL/10244/2024	STATE OF ODISHA PINTU KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /192 /2024 () //
277	D-ABLAPL/27658/2024 ABLAPL/10245/2024	STATE OF ODISHA ROMANCHAL DAKUA @ MITU DAKUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// NARLA /199 /2024 () //
278	D-ABLAPL/27613/2024 ABLAPL/10246/2024	STATE OF ODISHA BANSHIDHAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// KAMARDA /139 /2024 () //
279	D-ABLAPL/27719/2024 ABLAPL/10247/2024	STATE OF ODISHA SEIKH ASIDUL KADIR @ SK ASHIDUL KADRY VS STATE OF ODISHA	PRATIK DASH VS	// Bamapada (Industrial Area) /147 /2024 () //
280	D-ABLAPL/27731/2024 ABLAPL/10248/2024	STATE OF ODISHA AJIT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /671 /2024 () //
281	D-ABLAPL/27735/2024 ABLAPL/10249/2024	STATE OF ODISHA GANESH GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// DABUGAM /156 /2024 () //
282	D-ABLAPL/27750/2024 ABLAPL/10250/2024	STATE OF ODISHA LAXMIDHAR BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// /0 J.M.F.C.,BHADRAK(Bhadrak) 2(A)CC/0000095/2024
283	D-ABLAPL/27769/2024 ABLAPL/10251/2024	STATE OF ODISHA HAPINA GAJENDRA @ HAPI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// RANPUR /295 /2024 () //

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284	D-ABLAPL/27789/2024 ABLAPL/10252/2024	BASANTA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	BANIGOCHA /99 /2024 () //
285	D-ABLAPL/27772/2024 ABLAPL/10253/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR SADAR /220 /2024 () //
286	D-ABLAPL/27801/2024 ABLAPL/10254/2024	LIPUN @ SHUBHAM MOHAPATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHARSUGUDA SADAR /459 /2024 () //
287	D-ABLAPL/27215/2024 ABLAPL/10255/2024	MANAS KUMAR PRUSTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NAUGAON /229 /2024 () //
288	D-ABLAPL/27833/2024 ABLAPL/10256/2024	CHINTAMANI BANGULA @ NILANAMWI BANGULA VS STATE OF ODISHA	JAGABANDHU SAHU VS	DEOGAON /200 /2024 () //
289	D-ABLAPL/27864/2024 ABLAPL/10257/2024	CHITTARANJAN SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PAHALA /339 /2024 () //
290	D-ABLAPL/27562/2024 ABLAPL/10258/2024	SAHADEB PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAPALLI P.S. /585 /2018 () //
291	D-ABLAPL/27866/2024 ABLAPL/10259/2024	NILAMANI BISWAL @ KATHIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /236 /2024 () //
292	D-ABLAPL/27693/2024 ABLAPL/10260/2024	BAURI @ BAURIBANDHU ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /168 /2024 () //
293	D-ABLAPL/27721/2024 ABLAPL/10261/2024	AYAN KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	INDUSTRIAL ESTATE PS /193 /2024 () //
294	D-ABLAPL/27739/2024 ABLAPL/10262/2024	BANSIDHAR HALWA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	LAXMIPUR /106 /2024 () //
295	D-ABLAPL/26824/2024	NIRMAL KUMAR MAHTO	KSHIROD KUMAR ROUT	/ /0

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	ABLAPL/10263/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) ICC/0000027/2024
296	D-ABLAPL/28034/2024 ABLAPL/10264/2024	SANJUBALA SWAIN VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /18 /2024 () //
297	D-ABLAPL/27631/2024 ABLAPL/10265/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	KENDRAPARA SADAR /492 /2024 () //
298	D-ABLAPL/27785/2024 ABLAPL/10266/2024	BALAKRUSHNA SAHOO @ KUSHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /281 /2024 () //
299	D-ABLAPL/27795/2024 ABLAPL/10267/2024	PIKUN BARIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	LOISINGHA(BOLANGIR) /182 /2024 () //
300	D-ABLAPL/27811/2024 ABLAPL/10268/2024	LAYA @ LAYAN HARIJAN VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /168 /2024 () //
301	D-ABLAPL/27814/2024 ABLAPL/10269/2024	BESTAM TANTY @ BAISHNAB TANTY VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BRAHMANITARANG /202 /2024 () //